

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 87 of 2018**

**IN THE MATTER OF:**

**Pushpa M** **...Appellant**

**Versus**

**Competition Commission of India & Ors.** **...Respondents**

**Competition Appeal (AT) No. 88 of 2018**

**IN THE MATTER OF:**

**Jainuddin Thanawala** **...Appellant**

**Versus**

**Competition Commission of India & Ors.** **...Respondents**

**Competition Appeal (AT) No. 89 of 2018**

**IN THE MATTER OF:**

**Joeb Thanawala** **...Appellant**

**Versus**

**Competition Commission of India & Ors.** **...Respondents**

**Competition Appeal (AT) No. 90 of 2018**

**IN THE MATTER OF:**

**Geep Industries (India) Pvt. Ltd.** **...Appellant**

**Versus**

**Competition Commission of India & Ors.** **...Respondents**

**Present:**

**For Appellant :**           **Mr. Sahil Khanna and Mr. Animesh Kumar,  
Advocates**

**For Respondents:**       **Mr. Naveen R. Nath, Mr. Abhimanyu Verma and Mr.  
Avinash Sharma, Advocates for 'CCI'**

**Mr. Karan Chandhiok and Ms. Shruthi Rao,  
Advocates for 2<sup>nd</sup> & 3<sup>rd</sup> Respondent**

**ORDER**

**21.01.2020**           Mr. Avinash Sharma, Mr. Naveen R. Nath and Mr. Abhimanyu Verma, Advocates appear on behalf of the 'Competition Commission of India'. Mr. Karan Chandhiok and Ms. Shruthi Rao, Advocates appears on behalf of 2<sup>nd</sup> & 3<sup>rd</sup> Respondent.

Pleadings is complete. The appeals are admitted for hearing.

Post these appeals 'for hearing' on **25<sup>th</sup> February, 2020** before the appropriate Bench.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

[ Justice Anant Bijay Singh ]  
Member (Judicial)

/ns/sk/